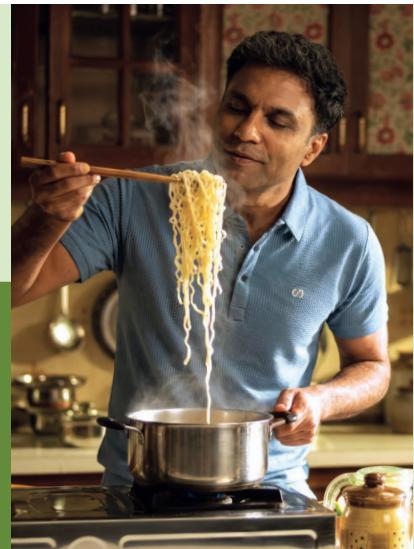


Got a KYC Update Alert from Your Bank?

No worries - Keeping KYC up-to-date ensures uninterrupted banking services.

Updating your KYC is as easy as making noodles!



How?

In case of 'No Change in KYC' or 'Change only in Address', self-declaration through any of the following

- Registered Email-ID/Mobile number
- Online Banking/Mobile Banking
- ATM
- Bank's Business Correspondents (BCs)
- Letter, etc.

Update other changes in KYC details using

- Aadhaar OTP based e-KYC
- Video KYC (wherever provided)

Or

By submitting a copy of your updated **Officially Valid Document (OVD)*** at the bank branch

*OVD: Passport/Driving Licence/Voter ID Card/Aadhaar Card/
NREGA Job Card/letter issued by National Population Register (NPR)

KYC is now Quick and Simple

Update KYC through bank-authorised channels only.

Did you know? KYC updated with one bank, gets updated in all your other banks/financial institutions, through CKYCR.



For more details
visit <https://rbikehtahai.rbi.org.in>
For feedback write to rbikehtahai@rbi.org.in

Official WhatsApp
No. 99990 41935 / 99309 91935



Issued in public interest by
भारतीय रिजर्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in